

**Shri S. C. Samanta:** Part (e) has not been answered.

**Shri Karmarkar:** (b) to (e): Information is being collected.

साला अक्षित राम : डिस्पलेंड परसन्स में से जो टी० बी के मरीज अस्पतालों में दाखिल होने हैं क्या उनके परिवारों की मदद के लिए कोई रुपया दिया जाता है ।

**श्री करमरकर :** जी हाँ, रिहैबिलिटेशन मिनिस्ट्री में इसके लिए कोई प्रावोजन किया गया है ।

**Shri Sambandam:** May I know whether this T.B. question can be taken on an All India basis and open a research Institute to find out the ways and means to cure the disease as it is prevalent all over the country on a very large scale causing the death of many people?

**Shri Karmarkar:** It is a very good question but I would like to have notice for replying that.

**Shrimati Parvathi Krishnan:** May I know whether the assistance referred to is only the question of making provision for the patients being given hospitalisation or is there any allocation enabling those who do not have any means to go from one place to another? For instance, suppose a bed is in Bombay and they have to move it to some other city I want to know whether there is any allocation for such assistance also.

**Shri Karmarkar:** Yes, Sir; I think so.

#### Supply of Power from D.V.C. to Calcutta

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\*285. { **Shri Sadhan Gupta:**  
**Shri H. N. Mukerjee:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether electric-power from Damodar Valley Corporation is being

made available for Calcutta from the 18th April, 1957.

(b) if so, the amount of such power that will be available for Calcutta;

(c) the agency through which such power will be distributed to consumers in Calcutta;

(d) the price to be paid by such agency to the Damodar Valley Corporation for such power; and

(e) the price to be charged from the consumers in Calcutta for such power?

**The Minister of Irrigation and Power (Shri S. K. Patil):** (a) Yes, Sir. Power supply to Calcutta actually commenced from the 22nd April, 1957.

(b) Power will be supplied upto a maximum of 45,000 KVA during the year 1957.

(c) The Calcutta Electric Supply Company Ltd.

(d) The D.V.C.'s tariff for power supplied to the Calcutta Electric Supply Corporation is as follows:

#### Demand Charge

First 20,000 KVA per month Rs. 9/8 per KVA.

Next 20,600 KVA per month Rs. 8/12 per KVA.

Excess over 40,000 KVA per month Rs. 7/14 per KVA.

#### PLUS

#### Energy Charge

All energy...0.2 As per KWH. subject to coal cost adjustment.

(e) Information is being collected from the Government of West Bengal and will be laid on the Table of Lok Sabha.

**Shri Sadhan Gupta:** May I know whether the Government will see to it that the power which is taken from the Damodar Valley Corporation will not be sold to consumers in Calcutta at high profit?

**Shri S. K. Patil:** It is a suggestion for action; we shall bear it in mind.

**Shri Sadhan Gupta:** May I know whether the Central Government has any hand in regulating the price that will be charged to the consumers after it is taken from the Damodar Valley Corporation?

**Shri S. K. Patil:** Yes, Sir; these charges are governed by the Electricity Act, and they cannot make more than per cent per

**Shri H. N. Mukerjee:** May I know, Sir, why Government can't supply Calcutta from D.V.C. from its own sub-station rather than through the Calcutta Electric Supply Corporation and thereby save the middleman's profit?

**Shri S. K. Patil:** For that I will require notice.

**Shri H. N. Mukerjee:** In view of the Minister having told us two days ago that the provision of electrification in rural areas is very meagre, will he please tell us what provision is being made by the D.V.C. for provision of electricity to the rural areas in Bihar and West Bengal, as well as for ancillary industries essential to such provision?

**Shri S. K. Patil:** The D.V.C. supplies in bulk to the State, then it is for the State to make arrangements for the rural supply. We have got a programme for the next five or six years under which they will get quite a lot of electricity. But, as to the needs of the rural areas they are more the concern of the State Government.

**Shri A. C. Guha:** May I know if any attempt has been made to see that the D.V.C. electricity is distributed through the State Electricity Board rather than through some commercial firm?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** In Bengal the State Electricity Board is being formed, and it will be the concern of

the Board to regulate the power supply.

**Shri Palaniandi:** Sir, the distributor who purchases current from the Government is selling it to the consumer at a high price whereby he mints money. May I know why the Government can't take the initiative and distribute the current themselves?

**Mr. Speaker:** He has already answered that point.

**Shri S. K. Patil:** I have already answered that. The distributors cannot make more than a particular percentage of profit. If in any case more profit is made that may be brought to our notice.

**Shri A. C. Guha:** The hon. Deputy Minister has said that the Bengal State Electricity Board is being formed. Would he please enquire if the State Electricity Board has already been in existence for at least more than a year?

**Shri Hathi:** So far as the plan for rural electrification and the taking over of companies is concerned, that is yet in the processing stage.

### लम्बे रेशे वाली कपास

२८६. श्री रघुनाथ सिंह : क्या लघु तथा कृषि मंत्री यह बताने की कृपा करेंगे कि विदेशों से लम्बे रेशे की कपास खरीदने में भारत की विदेशी मुद्रा को खर्च होने से बचाने के लिए सरकार भारत में उसके उत्पादन के बारे में कौन सी योजना बना रही है !

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** The Government of India have sanctioned a Coordinated Sea-Island Cotton Scheme in the States of Kerala, Mysore and Asam for a period of five years beginning from May 1957, at cost of Rs. 6 lakhs. The objects of the scheme are:

- (1) To survey areas suitable for cultivation of Sea Island cotton in the three States;